

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 164 of 2013, 166 of 2013 & 121 of 2013

Dated : 7th April, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

Learned counsel for the appellant wants to file rejoinder. He is permitted to file the same by 15th April, 2014 after serving copy thereof on the other side.

Post the matter for hearing on **28th April, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

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**(Rakesh Nath)
Technical Member**